

during the process of recruitment of probationary officers thereby depriving thousands of successful candidates of appointment;

(b) if so, the details thereof;

(c) whether making changes in the rules during the recruitment process is valid; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) Nationalized Banks have not made any change as such. However, Institute of Banking Personnel Selection, an organization which conducts examination process for recruitment of Probationary Officers for Nationalized Banks, has provided a reserve/waiting list of 10% of candidates in order to streamline the process and remove uncertainty from the system. The matter is *sub-judice*.

Proposal to review education loan scheme question

3591. DR. T.N. SEEMA: Will the Minister of FINANCE be pleased to state:

(a) whether the growth rate of education loan of the public sector banks has declined during the last three years and the current year;

(b) if so, the details thereof and the reasons therefor;

(c) the criteria adopted and quantum of education loans disbursed to the students by the Public Sector Banks (PSBs) during each of the last three years and current year, bank-wise and category-wise;

(d) whether Government has any proposal to review the present model of education loan scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The details regarding number of accounts, balance outstanding and percentage growth rate are given below. From the details, it can be seen that there is an increase in number of accounts and balance outstanding though the growth rate has declined.

Year (as on 31st March)	No. of Accounts (No. in lakh)	Balance Outstanding (₹ in crore)	% growth rate (over previous year)
2011	22.13	41343.81	
2012	23.72	46740.46	13.05
2013	24.79	50926.92	8.95
2014	25.56	55078.33	8.15

In order to encourage education loans, Banks whose growth under Education Loan is less than 10% over 2012-13 have been advised to launch special drive for boosting advances under this category.

(c) The loans are sanctioned as per the guidelines laid down by Indian Banks' Association (IBA) from time to time. Presently, as per revised IBA Scheme, the eligibility criteria is as under:

- The student should be an Indian National.
- Should have secured admission to a higher education course in recognized institutions in India or abroad through Entrance Test/Merit Based Selection process after completion of HSC (10 plus 2 or equivalent). However, entrance test or selection purely based on marks obtained in qualifying examination may not be the criterion for admission to some of the post graduate courses or research programmes. In such cases, banks will have to adopt appropriate criteria based on employability and reputation of the institution concerned.

Note: It would be in order for banks to consider a meritorious student (who qualifies for a seat under merit quota) eligible for loan under this scheme even if the student chooses to pursue a course under Management Quota.

The details of education loans outstanding of Public Sector Banks, Bank-wise as on last reporting Friday of March, 2011, last reporting Friday of March, 2012, as on 31st March, 2013 and as on 31st March, 2014 as per data furnished by RBI is given in the Statement (*See* below).

(d) and (e) The Model Education Loan Scheme is modified from time to time by Indian Banks' Association (IBA) keeping in view the needs of the students. The last such revision was done in September, 2012. Recently, Finance Minister announced in the Budget Speech of 2014-15 that "Government also proposes to ease and simplify norms to facilitate education loans for higher studies" and Government is taking necessary action in this regard.

Statement*Bank-wise educational loan outstanding of Public Sector Banks*

(No. of A/c in lakh Amt. in ₹ crore)

Bank Name	As on last reporting Friday of March				As on last day			
	2011		2012		2013		2014 (Provisional)	
	No. of A/c	Amt. O/S	No. of A/c	Amt. O/S	No. of A/c	Amt. O/S	No. of A/c	Amt. O/S
SBBJ	0.20	435.04	0.20	405.47	0.22	560.81	0.22	494.15
SB Hyd.	0.52	1055.94	0.51	1098.26	0.51	1068.19	0.48	1040.14
SBI	5.31	10367.00	5.58	11488.00	5.87	12625.64	5.79	13342.85
S B Mysore	0.29	533.70	0.29	566.15	0.30	593.89	0.30	614.99
S B Patiala	0.13	340.00	0.14	369.90	0.15	252.70	0.16	437.21
S B Tra'core	1.06	1719.00	1.09	1800.39	1.10	2379.27	1.05	2453.48
TOTAL 'A'	7.51	14450.68	7.82	15728.17	8.13	17480.50	8.00	18382.82
All 'bad Bank	0.43	1030.64	0.46	1163.68	0.47	1241.59	0.48	1324.51
Andhra Bank	0.74	1629.34	0.68	1507.81	0.61	1343.06	0.57	1409.24
B O Baroda	0.81	1685.11	0.82	1780.59	0.88	1905.27	0.88	1981.81
B O India	1.03	1917.64	1.16	2184.25	1.23	2329.34	1.35	2597.42
B O Maharashtra	0.23	409.41	0.25	499.18	0.27	544.24	0.30	622.71

Canara Bank	1.93	3503.00	2.09	3948.24	2.17	4260.45	2.50	4689.65
Central Bank	0.83	1515.89	0.98	2051.29	1.10	2524.68	1.23	3073.49
Corpn Bank	0.43	926.17	0.50	1049.46	0.54	1212.54	0.64	1322.59
Dena Bank	0.15	286.02	0.15	292.53	0.15	291.56	0.17	325.49
IDBI Bank Ltd.	0.05	109.88	0.06	326.51	0.07	172.27	0.10	257.67
Indian Bank	1.80	2635.19	1.99	3065.81	1.99	3259.34	1.78	3263.60
IOB	1.56	1970.92	1.86	2455.22	2.01	2894.40	2.19	3533.91
OBC	0.46	1070.96	0.48	1147.27	0.48	1171.66	0.48	1200.91
P & S Bank	0.07	218.28	0.07	226.56	0.07	219.10	0.07	231.79
PNB	1.35	2642.01	1.48	3087.06	1.52	3383.54	1.58	3651.15
Syndicate Bank	1.02	1889.03	1.14	2268.13	1.11	2398.06	1.14	2610.84
Uco Bank	0.47	856.79	0.48	1059.24	0.55	1194.02	0.59	1319.91
Union Bank	0.75	1536.76	0.84	1731.59	0.87	1906.35	0.91	2038.49
United Bank	0.21	457.19	0.22	520.03	0.23	524.00	0.23	512.70
Vijaya Bank	0.31	602.90	0.20	647.84	0.34	670.97	0.39	727.62
TOTAL 'B'	14.62	26893.13	15.90	31012.29	16.66	33446.42	17.56	36695.51
TOTAL 'A'+'B'	22.13	41343.81	23.72	46740.46	24.79	50926.92	25.56	55078.33

Source: RBI

Written Answers to

[12 August, 2014]

Unstarred Questions